| Annexure - 6 | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of the Corporate Debtor: Steps Dumask Waste Processing Services Private Limited | | | | | | Date of commencement of CIRP : 19.06.2019 | | | | | List of creditors as on : 01.01.2021 | | | | |
| List of operational creditors (Employees) | | | | | | | | | | | | | | | |
| (Amount in Rs. ) | | | | | | | | | | | | | | | |
| Sr. No. | Name of Authorised Representative, if any | Name of employee | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | | Date of receipt | Amount claimed | Amt. of claim admitted | Nature of claim | Amount covered by Security interest | Amount covered by Guarantee | Whether Related Party | % of voting share in coC | | | | | |
| 1 | NA | Amit J Shah | 16.07.2019 | 11855484 | 0 | Salary | 0 | 0 | | 0 | 0 | 0 | 11855484 | 0 | As per the Hon'ble NCLT Order dated 25.08.2020 and reason recorded in the report of reconstitution dated 05.09.2020, claim has been rejected. |
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